

BEFORE THE NATIONAL GREEN TRIBUNAL

ORIGINAL APPLICATION NO.200/2014



M.C MEHTA

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH DATED 04.03.2025

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Filed by:

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Advocate

Supreme Court of India
for State of West Bengal
J-1921, LGF, C.R.Pakr,
New Delhi-110019



BEFORE THE NATIONAL GREEN TRIBUNAL
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M.C MEHTA

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SL. NO. 22 Dt. 01-07-25

VERSUS

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Most Respectfully Sheweth

I, Smt. Roshni Sen, D/o Late Saibal Kanti Sen, aged about 58 years, by faith-Hindu, by Occupation- Government Service, having office Prani Sampad Bhawan, 5th Floor, LB-2, Sector-III, Saltlake, Kolkata-700106, do hereby solemnly declare and say as follows:-



1. That, I am holding the post of the Additional Chief Secretary, Environment Department, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application No. 200/2014, Principal Bench. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.
2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Principal Bench dated 04.03.2025 wherein the State of West Bengal was directed to submit the detailed information of drains, STPs in the tabulated format in the form of affidavit.
3. That the Environment Department, Government of West Bengal conducted a meeting on 19.06.2025 chaired by the Additional Chief Secretary inviting all the stake holder departments/authorities and District Magistrates of Ganga towns to furnish report in the format as directed by the Hon'ble Tribunal.
4. That in compliance of the order of this Hon'ble Tribunal, the Urban Development & Municipal Affairs Department, Government of West Bengal has provided the detailed report of drains, STPs of urban and rural areas in the tabulated format as sought by the Hon'ble Tribunal.



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It is to mention before your Hon'ble Tribunal highlighting some of the good works and efforts of the State of West Bengal towards Liquid Waste Management in River Ganga:-

- The Water Quality Data shows remarkable improvement for river Ganga. In 2018, Ganga was in range III of PRS as BOD level was 10 -20 mg/L. Presently for last 3 years, BOD of river Ganga is consistently below 3.0 mg/L for BOD and now river Ganga is in Category-V of PRS.
- The Department has also framed the Faecal Sludge & Septage Management Policy wherein Faecal Sludge Treatment Plants (FSTPs) will be established at ULB level wherever possible or in cluster basis. As an integrated approach co-treatment of faecal sludge & sewage is already being done in the existing STPs which has significantly brought down the Faecal coliform load of the water discharged into river Ganga.
- West Bengal is already having two (02) Fully Operational Faecal Sludge Treatment Plants (FSTP) each having a capacity of 30 KLD at Promodnagar Cluster, catering the Septage from the Ganga towns of North 24 Parganas district. FSTPs in Bansberia (15 KLD), Uttarpara-Kotrung (22 KLD), Burdwan



(50 KLD) are under Tendering Stage. KMDA has submitted Detailed Project Reports (DPR) on FSTPs for Ranaghat (15 KLD), Pujali (8 KLD) Municipalities to NMCG, which are under examination. FSTPs at Bhadreswar (10 KLD) and Garulia (15 KLD) are under examination of National Mission for Clean Ganga.

As a result of Co-Treatment, there has been reduction in Faecal Coliform level as reported by WBPCB in its Ganga-Water Quality Report of the monitoring stations at Dakhineswar, Garden Reach, Howrah-Shivpur, Uluberia, Durgachaknear Pathikhali and Diamond Harbour from May,2024 to May,2025 .

- The consorted efforts of all the state Government Departments resulted in significant improvement of the water quality, which is evident by the rising number of bio indicator species like Gangetic Dolphins. The rise in the population is noticed even now in Purba Burdwan which is encouraging tourists to flock around Katwa. This has been published and highlighted in a recent article in a leading newspaper.
- The State has completed and commissioned six (6) STPs in 2024-2025, thereby adding a total capacity of 220.1 MLD of Sewage treatment under the Pollution Abatement Programme of the State. The completed STPs are:



6

- i. Howrah STP (65 MLD)
 - ii. Bally STP (62 MLD)
 - iii. Barangar & Kamarhati STP (60 MLD)
 - iv. Ranaghat STP at Sreenathpur (4.0 MLD)
 - v. Ranaghat STP at Silver Jubilee Road (2.6 MLD)
 - vi. Hooghly-Chinsurah STP (26.5 MLD)
- The ongoing Sewage management is going on at a war footing as Mahestala STP (35 MLD) and Jangipur STP (8 MLD) are put under trial run in recent time. STPs at Raghunathganj (5 MLD) and Berhampore (3.5 MLD) will be commissioned within September 2025 and at North Barrackpore (30 MLD) and Chakdah (15 MLD) will be commissioned within March, 2026.
 - The good efforts of constant monitoring of Department of UD&MA and WBSPMG are even appreciated in the 15th Empowered Task Force Meeting on 24.06.2025 where it is shown that all the functional STPs in West Bengal are performing satisfactorily and are complaint with the Regulatory standards.

The copy of the report of the Urban Development & Municipal Affairs Department is marked and annexed as **Annexure R1**.

That the reply is true to my knowledge and belief, which I derived from the office record.

Solemnly affirmed and declared
before me on identification
Subha Sankar Nandi
SUBHA SANKAR NANDI
Notary Public
Regn. No. 55780/2025
Govt. of India
Sealdah Court
Kolkata-700014

Ruchin Sen
DEPONENT

Identified by me

Advocate

01 JUL 2025

01 JUL 2025



VERIFICATION

I, Smt. Roshni Sen, Additional Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 1st day of July, 2025.

Solemnly affirmed and declared
before me on identification
Subha Sankar Nandi
SUBHA SANKAR NANDI
Notary Public
Regn. No. 55780/2025
Govt. of India
Sealdah Court
Kolkata-700014

Roshni Sen
DEPONENT

Identified by me

01 . VII 2025

[Signature]
Advocate

Detailsoftapped/untappeddrainsinconnectionwithQA200/2014*

SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connection to the STP
1	Talpukur	North 24 Parganas	DRAIN	BOD-19mg/l, COD 76mg/l, FC-1600MPN/100ml	Tapped	0.605	Tapped under Bandipur STP (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
2	Gariffa Drain (North)	North 24 Parganas	DRAIN	BOD-21mg/l, COD 46mg/l, FC-4.7x10 ⁶	Tapped	10.36	Tapped under Naihati STP (WSP) (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
3	Kamarhati Drain @ Jute Mill, Kamarhati	North 24 Parganas	DRAIN	BOD-24mg/l, COD 72mg/l, FC-2.7x10 ⁴	Tapped	42.48	Tapped under 60MLD Baranagar STP under HAM mode I (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
4	Gandhighat Drain @ South gate-1, Barrackpore	North 24 Parganas	DRAIN	BOD-29mg/l, COD 63.8mg/l, FC-3.3x10 ⁶	Tapped	4.07	Tapped under 6MLD STP at Barrackpore (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
5	Chinsurah-Majir Rasta Drain	Hooghly	DRAIN	BOD-30mg/l, COD-61mg/l, FC-4.6x10 ⁵ MNP/100ml	Tapped	17.12	Will be tapped in Hooghly Chinsurah STP. Under construction. (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
6	Rosbarakhal, Hooghly	Hooghly	Khal	BOD-32mg/l, COD-48mg/l, FC-1.3x10 ⁵ MNP/100ml	Tapped	9.11	Will be tapped in Hooghly Chinsurah STP. Due to non-availability of RoW on road connection not yet done. (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
7	Drain at Tamil para Ferry Ghat, Chinsura	Hooghly	DRAIN	BOD-33.77mg/l, COD-92.8mg/l, FC-214516MNP/100ml	Tapped	1.5	Tapped in Hooghly Chinsurah STP. Civil Construction completed. Gate will be installed soon. (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.

SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or not tapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NCT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity at STP
8	Dakineswar-Alambazar	North 24 Parganas	DRAIN	BOD-34mg/LCOD 118mg/L, FC-900MPN/100ml	Tapped	44.93	Will be tapped under 60MLD Baranagar STP under HAM model (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
9	Chandannagar Drain	Hooghly	DRAIN	BOD-38mg/LCOD 70mg/L, FC-2.6x10 ⁴ MNP/100ml	Tapped	0.6	Tapped in Chandannagar STP (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
10	Debita lanchakhal	North 24 Parganas	DRAIN	BOD-43mg/LCOD 136mg/L, FC-9.4x10 ⁶ MNP/100ml	Tapped	46.36	Tapped under Garulia STP (WSP) (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
11	Drain near PB Ghat @ Kamarhati	North 24 Parganas	DRAIN	BOD-50mg/LCOD 102mg/L, FC-5.2x10 ⁵	Tapped	4.76	Tapped under Panihati STP (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
12	Titagarh Drain @ Bishalaxmi Ghat	North 24 Parganas	DRAIN	BOD-51mg/LCOD 136mg/L, FC-2.8x10 ⁶ MNP/100ml	Tapped	5.79	Tapped under Bandipur STP (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
13	Thannar Khal, Naihati	North 24 Parganas	Khal	BOD-76mg/LCOD 168mg/L, FC-4.0x10 ⁶ MNP/100ml	Tapped	10.18	Tapped under Naihati STP (ASP) (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
14	Jangipur Drain	Murshidabad	DRAIN	BOD-107mg/LCOD 221mg/L, FC-3.9x10 ⁷ MNP/100ml	Tapped	0.8	Tapped under 8.0MLD Jangipur STP (KMDA)	MoEF	AVAILABLE	NMCG	31.09.2025	Household connection does not arise.



SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
15	Gariffa Drain (South)/Ramaghat Drain- Open Pucca Drain	North 24 Parganas	DRAIN	BOD- 108mg/L, COD 204mg/L, FC- 2.2x10 ⁶ MNP/100ml	Tapped	4.85	Tapped under Naihati STP (WSP) (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
16	Alliance Jute Mill Drain	North 24 Parganas	DRAIN	BOD- 122mg/L, COD 238mg/L, FC- 3.3x10 ⁵ MNP/100ml	Tapped	1.38	Already Tapped with Bhatpara STP (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
17	Dakineswar ferryghat	North 24 Parganas	DRAIN	BOD- 160mg/L, COD 358mg/L, FC- 3.5x10 ⁶ MNP/100ml	Tapped	Discharge measurement is under process.	Tapped under 60MLD STP at Baranagar (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
18	Dhanketicha, Garden Reach	Kolkata	Khal	BOD- 96.38 mg/L, COD 200.90 mg/L, FC- 130x10 ⁶ MNP/100ml	Tapped	1.7MLD	It will be connected to the proposed STP at Garden Reach which is under construction (KMC)	MoEF	Land available with KMC	AA&FS received at a cost of Rs. 289.02 Crores	20.10.2026	KMC will execute the redevelopment of main sewer line, Pumping Stations and STPs; since Household/lateral connections are out of the Project scope associated under NMCG/World Bank.



Sl. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or run tapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity to the STP
19	Tolly Nullah (Adi Gan ga)	Kolkata	Canal	BOD- 4.02 mg/l, COD 16.0 mg/l, FC- 210x10 ⁵ MNP/100 ml	Tapped	25.1 MLD	A portion of the DWF will be tapped to the proposed STP at Brij Road STP, Bansdroni STP and Golf Garden STP and the rest will be diverted to proposed Keorapur STP and existing East Kolkata Wetland. (KMC)	Compliance of STP (Norms given by NGT/MoEF)	Land available with KMC	Revised AA&FS from NMC G received vide F.No. T-15/2017-18/050/NMCG dated 03.06.2025	36 months from the issuance of work order. Letter of Acceptance has been issued by KMC vide No. P&D/L/39/2025-26 dated 23.06.2025	KMC will execute the redevelopment of main sewer line, Pumping Stations and STPs; since Household/ lateral connections are out of the Project scope as sanctioned under NMCG/World Bank.
20	Drain near Howrah bridge (Jagannath Ghat)	Kolkata	Storm outfall	BOD- 67.50 mg/l, COD 171.70 mg/l, FC- 170x10 ⁵ MNP/100 ml	Tapped	Zero	Sewage is being naturally treated at EKW (KMC)	Natural treatment. The sewage is naturally treated in EKW. (The effluent standard after treatment is being monitored by ERWMA & WBPCB)	Connected to existing STP	Connected to existing STP	STP already functional	Already connected
21	Cossipore Khal (Ratan Babu Ghat)	Kolkata	Storm outfall	BOD- 46.50 mg/l, COD 115.08 mg/l, FC- 79x10 ⁵ MNP/100 ml	Tapped	Zero	Sewage is being treated at Bangur STP (KMC)	Complied (As per design standard CPHEEO established in 1993)	Connected to existing STP	STP already functional	STP already functional	Already connected

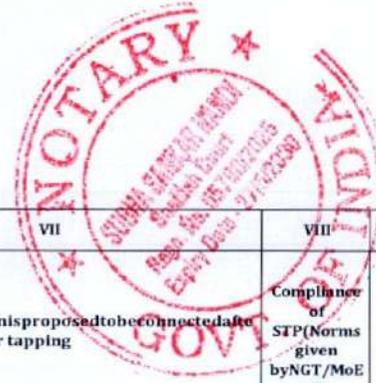
SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis -heavy metals	If tapped or not tapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
22	Nimtala Burning Ghat	Kolkata	Storm outfall	BOD- 91.00 mg/l, COD 180.14 mg/l, FC- 17x10 ⁵ MNP/100 ml	Tapped	Zero	Sewage is being naturally treated at EKW (KMC)	Natural treatment. This sewage is naturally treated in EKW. (The effluent standard after treatment is being monitored by EKW MA & WBPCB)	Connected to existing STP	Connected to existing STP	STP already functional	Already connected
23	Bagher Khal (Fodder Khal)	Nadia	khal	BOD- 33mg/l, COD 81 mg/l, FC- 4x10 ⁶ MNP/100 ml	Tapped	55.65	Proposed to be tapped with Kancharapara STP (KMDA)	MoEF	AVAILABLE	NMCG/State	Nov-25	Household connection does not arise.
24	Munikali Khal (formerly Drain @ Akhra Food ghar) new	South 24 Parganas	Khal	BOD- 34mg/l, COD 69 mg/l, FC- 7x10 ⁶ MNP/100 ml	Tapped	20	Will be tapped to the Maheshatala 35MLD STP PHAM project. Under construction. (KMDA)	MoEF	AVAILABLE	NMCG	31.08.25	Household connection does not arise.
25	Sakhal Para Ghat Drain, katwa	Purba Bardhaman	DRAIN	BOD- 34mg/l, COD 106mg/l, FC- 1400MNP/100ML	Tapped	3.978	Will be tapped under 14MLD Katwa STP. (KMDA)	Proposed STP will be MoEF norms compliant	Got NOC from competent authority	NMCG	18 months from the date of issuance of the work order which	Household connection does not arise.
26	Majher Char Khal, Kalyani	Nadia	khal	BOD- 35mg/l, COD 91 mg/l, FC- 2.6x10 ⁶ MNP/100 ml	Tapped	24.32	To be tapped with the Sewerage network of added area of Kalyani Municipality, PH - I. Tender is under process. (KMDA)	MoEF	Identification of lands under process	State Fund	Functional	Household connection does not arise.

SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or not tapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity at STP
27	Raninagar-Chakdha	Nadla	DRAIN	BOD-36mg/l, COD 63 mg/l, FC-4x10 ⁶ MNP/100 ml	Tapped	0.085	Already considered under the Chakdha STP Project work (KMDA)	MoEF	AVAILABLE	NMCG	Sep-25	Household connection does not arise.
28	Drain near Kasiganj, Katwa	Purba Bardhaman	DRAIN	BOD-60mg/l, COD 185mg/l, FC-35000MNP/100ML	Tapped	1.665	Will be tapped under 14MLD Katwa STP. (KMDA)	Proposed MoEF will be MoEF norms compliant	Got NOC from competent authority	NMCG	18 months from the date of issuance of the work order which	Household connection does not arise.
29	Balughat, Manirampore, Puccadrain, Barrackpore	North 24 Parganas	DRAIN	BOD-67mg/l, COD 108mg/l, FC-1.3x10 ⁶ MNP/100ml	Tapped	3.17	To be tapped in the proposed 8 MLD STP of Manirampur (KMDA)	DO	DO	NMCG	DO	Household connection does not arise.
30	Imambara Khal	Hooghly	Khal	BOD-72mg/l, COD-126mg/l, FC-3.7x10 ⁴ MNP/100ml	Tapped	5.24	Will be tapped in Hooghly Chinsurah STP. Variation proposal not yet approved by NMCG. (KMDA)	Proposed STP will be MoEF norms compliant	AVAILABLE	NMCG	Functional	Household connection does not arise.
31	Ichapur Khal	North 24 Parganas	Khal	BOD-92mg/l, COD 343mg/l, FC->1600MPN/100ml	Tapped	76.032	2nd Order polluted drains of Ichapur Khal will be tapped to the on going 30 MLD STP at Babanpur under North Barrackpore HAM Project. (KMDA)	MoEF	AVAILABLE	NMCG	Mar-26	Household connection does not arise.
32	Rattala-Gorabazar Beharmpore	Murshidabad	DRAIN	BOD-95mg/l, COD 290mg/l, FC-2.7x10 ⁵ MNP/100ml	Tapped	0.4	To be tapped under 3.5MLD Berhampore STP (KMDA)	MoEF	AVAILABLE	NMCG	30.11.2025	Household connection does not arise.
33	130, Foreshore Road Drain, Howrah	Howrah	DRAIN	BOD-96mg/l, COD-197mg/l, FC-1.1x10 ⁶ MNP/100ml	Tapped	0.0069	To be tapped in the proposed 65 MLD STP of Arupara, Howrah (KMDA)	MoEF	Identification of lands under process	NMCG	Functional	Household connection does not arise.
34	Shibpur Burning Ghat, Howrah - Shibpur	Howrah	DRAIN	BOD-96mg/l, COD 212mg/l, FC-2.7x10 ⁵ MNP/100ml	Tapped	22.79	To be tapped in the proposed 65 MLD STP of Arupara, Howrah (KMDA)	MoEF	Identification of lands under process	NMCG	Functional	Household connection does not arise.

Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals /Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity at STP
35	Jagannath Drain	Howrah	DRAIN	BOD-104mg/l, COD 185mg/l, FC-3.3x10 ⁵ MNP/100ml	Tapped	4.29	To be tapped under 6.2 MLD STP at Katwa (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.
36	Nashipur Ghosh Para, Ward No-14	Murshidabad	DRAIN	BOD-116mg/l, COD 480mg/l, FC-2.4x10 ⁵ MNP/100ml	Tapped	0.857	To be tapped under 5 MLD STP at Murshidabad (KMDA)	MoEF	AVAILABLE	NMCG	DO	Household connection does not arise.
37	Sukanta Pail High Drain, Katwa	Purba Bardhaman	DRAIN	BOD-122mg/l, COD 392mg/l, FC-350000MNP/100ML	Tapped	1.115	Will be tapped under 14 MLD Katwa STP. (KMDA)	MoEF	Got NOC from competent authority	NMCG	18 months from the date of issuance of the work order which	Household connection does not arise.
38	Monirampur-Barrackpore	North 24 Parganas	DRAIN	BOD-24mg/l, COD 98mg/l, FC-280MPN/100ml	Tapped	8.04	To be tapped in the proposed 8 MLD STP of Monirampur (KMDA)	Proposed STP will be MoEF nor ms compliant	Identification of lands under process	NMCG	Mar-26	Household connection does not arise.
39	Dhobi Ghat Drain, Barrackpore	North 24 Parganas	DRAIN	BOD-25mg/l, COD 51mg/l, FC-7x10 ⁴ MNP/100ml	Tapped	0.47	To be tapped in the proposed 8 MLD STP of Monirampur. (KMDA)	Proposed STP will be MoEF nor ms compliant	Identification of lands under process	NMCG	Mar-26	Household connection does not arise.
40	Barrackpore (adjacent to Ramakrishana Mission)	North 24 Parganas	DRAIN	BOD- 8.50 mg/l, COD 25.00 mg/l, FC- 33x10 ⁵ MNP/100ml	Tapped	6.16	To be tapped in the proposed 8 MLD STP of Monirampur (KMDA)	MoEF	Identification of lands under process	NMCG	2 years from the date of issuance of the work order.	Household connection does not arise.
41	Muni Khali Khal (Akha ferry Ghat Jold)	South 24 Parganas	Khal	BOD-27mg/l, COD 41mg/l, FC-9.4x10 ⁴ MNP/100ml	Tapped	11.72	To be tapped to the Maheshitala 35 MLD STP HAM project. Under construction. (KMDA)	MoEF	AVAILABLE	NMCG	31.08.25	Household connection does not arise.
42	Chandni Ghat Drain, Chinsurah	Hooghly	DRAIN	BOD-27mg/l, COD-49mg/l, FC-1.4x10 ⁵ MNP/100ml	Tapped	25.75	To be tapped in Hooghly Chinsurah STP. Under construction. (KMDA)	MoEF	AVAILABLE	NMCG	Functional	Household connection does not arise.



SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity at STP
43	Jhikurkhal drain	Purba Medinipur	Drain	BOD- 10.23 mg/l, COD 182.00 mg/l, FC- 17x10 ³ MNP/100ml	Untapped	Discharge measurement is under process.	Since BOD level of the waste water of outfall discharging is low and there is tide effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
44	Drain at Begunberia, Harakhali	Purba Medinipur	Drain	BOD- 17.10 mg/l, COD 63.08 mg/l, FC- 94x10 ³ MNP/100ml	Untapped	Discharge measurement is under process.	Since BOD level of the waste water of outfall discharging is low and there is tide effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
45	Greenbelt canal	Purba Medinipur	Drain	BOD- 2.99 mg/l, COD 58.28 mg/l, FC- 22x10 ⁴ MNP/100ml	Untapped	Discharge measurement is under process.	Since BOD level of the waste water of outfall discharging is low and there is tide effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise



SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals /Khals	IV water quality analysis -heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected for tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity at STP	
46	Budge Budge-Pujali	South 24 Parganas	Drain	BOD- 3.70 mg/l, COD 14.58 mg/l, FC- 6.8x10 ³ MNP/10 ⁰ ml	Untapped	Discharge measurement is under process.	Since BOD level is low and there is tidal effect, a DPR on FSTP is prepared and submitted to the NMCG which is under examination. (KMDA)	MoEF	AVAILABLE	NMCG	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise.	
47	Serampore/Bhagirathi Drain	Hooghly	DRAIN	BOD- 34 mg/l, COD 77 mg/l, FC- 2.6x10 ⁷ MNP/10 ⁰ ml	Untapped	91.88	DPR was submitted to NMCG. Few observations of NMCG regarding the DPR will be complied shortly. (KMDA)	Proposed STP will be MoEF nor compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.	
48	Chatra Khal, Serampore	Hooghly	Khal	BOD- 38 mg/l, COD 86 mg/l, FC- 2x10 ⁷ MNP/100 ml	Untapped	76.3	DPR was submitted to NMCG. Few observations of NMCG regarding the DPR will be complied shortly. (KMDA)	Proposed STP will be MoEF nor compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.	
49	Telkal Ghat drain, Howrah	Howrah	DRAIN	BOD- 127 mg/l, COD 262 mg/l, FC- 2.6x10 ⁵ MNP/10 ⁰ ml	Untapped	10.55	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.	
50	Phuleswardrain@Uluberia	Howrah	DRAIN	BOD- 8.00 mg/l, COD 30.96 mg/l, FC- 22x10 ⁴ MNP/10 ⁰ ml	Untapped		Discharge measurement is under process.	Tender (2nd call) for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.

SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals /Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NCT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
51	Madai Hat	Howrah	DRAIN	BOD-9mg/L, COD-30mg/L, FC-900MPN/100ml	Untapped	Negligible	Alternative low cost technology is also being explored as BOD is below 30 mg/L. (KMDA)	Alternative low cost technology is also being explored as BOD is below 30mg/L.	Alternative low cost technology is also being explored as BOD is below 30mg/L.	NMCG/State	Alternative low cost technology is also being explored as BOD is below 30mg/L.	Does not arise as it will be in-situ treatment
52	Garchumuk	Howrah	DRAIN	BOD-11mg/L, COD 46mg/L, FC-1600MPN/100ml	Untapped	5.78	Alternative low cost technology is also being explored as BOD is below 30 mg/L. (KMDA)	Alternative low cost technology is also being explored as BOD is below 30mg/L.	Alternative low cost technology is also being explored as BOD is below 30mg/L.	NMCG/State	Alternative low cost technology is also being explored as BOD is below 30mg/L.	Does not arise as it will be in-situ treatment
53	Sankrail, near Manikpur ferryghat	Howrah	DRAIN	BOD-11mg/L, COD 41mg/L, FC-500MPN/100ml.	Untapped	30.84	Alternative low cost technology is being explored as BOD is below 30 mg/L. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/L.	Alternative low cost technology is being explored as BOD is below 30mg/L.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/L.	Does not arise as it will be in-situ treatment
54	Singhi More Khal	Howrah	Khal	BOD-13mg/L, COD 30mg/L, FC-8x10 ⁶ MPN/100ml	Untapped	14.2	Alternative low cost technology is being explored as BOD is below 30 mg/L. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/L.	Alternative low cost technology is being explored as BOD is below 30mg/L.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/L.	Does not arise as it will be in-situ treatment



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55	Kalinga Nagar drain	Howrah	DRAIN	BOD-13mg/l, COD 42mg/l, FC-1250MPN/100ml	Untapped	20	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/l.	Alternative low cost technology is being explored as BOD is below 30mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/l.	Does not arise as it will be in-situ treatment
56	Chakmadhu, Nalpur near Bauria ferryghat	Howrah	DRAIN	BOD-14mg/l, COD 45mg/l, FC-1250MPN/100ml	Untapped	3	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/l.	Alternative low cost technology is being explored as BOD is below 30mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/l.	Does not arise as it will be in-situ treatment
57	Drain @ Bazarpara, Garighat Sharenga Khal	Howrah	Khal	BOD-14mg/l, COD 35mg/l, FC-4.5x10^4MNP/100ml	Untapped	87.2	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/l.	Alternative low cost technology is being explored as BOD is below 30mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/l.	Does not arise as it will be in-situ treatment

SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity to the STP
58	Barrackpore Drain (SP Bungalow)	North 24 Parganas	DRAIN	BOD-14 mg/l, COD 328 mg/l, FC-3.2 x 10 ⁵ MPN/100 ml	Untapped	4.87	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
59	Chakashi-Chengali	Howrah	DRAIN	BOD-15 mg/l, COD 40 mg/l, FC-1250 MPN/100 ml	Untapped	45	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
60	Sarishapara	Hooghly	DRAIN	BOD-16 mg/l, COD 58 mg/l, FC-1600 MPN/100 ml	Untapped	41.62	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment





SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
61	Authpur (Sastrinagar)	North 24 Parganas	DRAIN	BOD-21mg/L, COD 78mg/L, FC-1600MPN/100ml	Untapped	6.03	Alternative low cost technology is being explored as BOD is below 30 mg/L. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/L.	Alternative low cost technology is being explored as BOD is below 30mg/L.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/L.	Does not arise as it will be in-situ treatment

SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NCT/MoEF)	IX Status of land alloted to STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity to the STP
62	Rishraburningghat	Hooghly	DRAIN	BOD-21mg/l, COD-48mg/l, FC-78313MNP/100ml	Untapped	4.95	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30mg/l.	Alternative low cost technology is being explored as BOD is below 30mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30mg/l.	Does not arise as it will be In-situ treatment
63	Dewangazi Drain	Hooghly	DRAIN	BOD-31mg/l, COD-64mg/l, FC-1.1x10 ⁶ MNP/100ml	Untapped	20.67	Proposal for In-Situ treatment on this drain is sent to NMCG for approval. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of lands under process	NMCG	31.12.26	Does not arise as it will be In-situ treatment
64	Halisahar Drain	North 24 Parganas	DRAIN	BOD-33mg/l, COD-87mg/l, FC-3.3x10 ⁶ MNP/100ml	Untapped	22.94	Online treatment proposals sent to NMCG. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of lands under process	NMCG	31.12.2026	Does not arise as it will be In-situ treatment



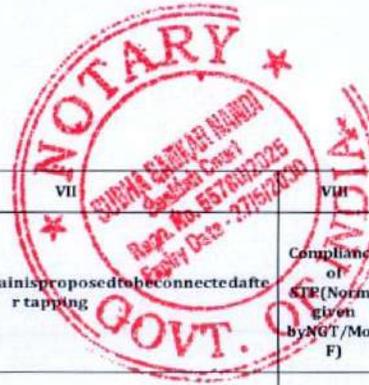


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65	Ballykhal, Bally	Howrah	KHAL	BOD-22mg/l, COD-46mg/l, FC-2.2x10 ⁴ MNP/100ml	Untapped	264.52	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG/State	STP, if feasible, may be tentatively completed within 2 years from the date of Work Order	Does not arise as DPR is under preparation
66	N.C. Pal Khal	Howrah	Khal	BOD-24mg/l, COD 52mg/l, FC-3.3x10 ⁵ MNP/100ml	Untapped	4.12	Tender (2nd call) for preparation of DPR is under process. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, may be tentatively completed within 2 years from the date of Work Order	Does not arise as DPR is under preparation
67	Saraswati Khal, Sanikrail	Howrah	Khal	BOD-28mg/l, COD 63mg/l, FC-1.4x10 ⁶ MNP/100ml	Untapped	3.65	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG	Proposed STP, if feasible, will be tentatively completed within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation



SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals /Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
68	Dhopa Ghat Drain, Hooghly	Hooghly	DRAIN	BOD-28mg/l, COD-60mg/l, FC-2.6x10 ⁵ MPN/100ml	Untapped	7.31	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	Proposed STP, if feasible, will be completed tentatively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation

SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
69	NazerganjKhal	Howrah	Khal	BOD-29mg/l, COD 62 mg/L, FC-4x10 ⁶ MPN/100 ml	Untapped	336.71	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	Proposed STP will be MoEF nor mscompliant	Identification of lands under process	NMCG/State	Proposed STP, if feasible, will be completed within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
70	GondalPara	Hooghly	DRAIN	BOD-34mg/l, COD 136mg/l, FC-1600 MPN/100ml	Untapped	61.34	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	Proposed STP will be MoEF nor mscompliant	Identification of lands under process	NMCG/State	Proposed STP, if feasible, will be completed within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
71	BaidyabatiDrain	Hooghly	DRAIN	BOD-36mg/l, COD 68mg/L, FC-3.2x10 ⁵ MPN/100ml	Untapped	128.77	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP will be MoEF nor mscompliant	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
72	Bhatpara open puccadrain	North 24 Parganas	DRAIN	BOD-37mg/l, COD 83mg/L, FC-2.6x10 ⁵ MPN/100ml	Untapped	61.89	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP will be MoEF nor mscompliant	Identification of lands under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation





SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis - heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drains proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
73	Goshparadrain, Nabadwip	Nadia	DRAIN	BOD-37mg/L, COD 86mg/L, FC-2.6x10 ⁶ MNP/100ml	Untapped	Discharge measurement is under process.	Consultant for preparation of DPR is to be engaged by MED (MED)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
74	Khardha Khal, Khardha	North 24 Parganas	Khal	BOD-41mg/L, COD 116mg/L, FC-4.2x10 ⁶ MNP/100ml	Untapped	105.6	Consultant engaged for preparation of DPR. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
75	Drain at Akhash Ganga	Hooghly	DRAIN	BOD-42mg/L, COD-118mg/L, FC-77000MNP/100ml	Untapped	2	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
76	Hastings Ghat Drain, Rishra	Hooghly	DRAIN	BOD-48mg/L, COD 166mg/L, FC-2.7x10 ⁴	Untapped	45.5	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
77	Ramkrishna Mullick Ghat, Howrah	Howrah	DRAIN	BOD-64mg/L, COD 140mg/L, FC-4x10 ⁵ MNP/100ml	Untapped	10.2	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
78	Champdany Ferry Ghat/Paolghat drain	Hooghly	DRAIN	BOD-67mg/L, COD 97mg/L, FC-4.9x10 ⁷ MNP/100ml	Untapped	3.26	DPR is under process but it could not be submitted due to lack of NOC for MPS land. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
79	DVC Canal	Hooghly	Canal	BOD-73mg/L, COD 187mg/L, FC-1.3x10 ⁶ MNP/100ml	Untapped	72.52	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP will be MoEF non-compliant	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation



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	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis -heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity at STP
80	Drain between Pratapnagar Rajbari, Jagatdal	North 24 Parganas	DRAIN	BOD- 86mg/l, COD- 189mg/l, FC- 2x10 ⁶ MNP/100 ml	Untapped	1.73	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
81	Bagh Khal, Rishra	Hooghly	KHAL	BOD- 102mg/l, COD- 217mg/l, FC- 2.6x10 ⁷ MNP/100 ml	Untapped	65.52	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation

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82	Azinganj	Murshidabad	DRAIN	BOD- 116mg/L, COD 384mg/L, FC- 1.3x10 ⁶ MNP/100ml	Untapped	1.14	Preparation of DPR is under process. (KMDA)	MoEF	AVAILABLE	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
83	Bhatpara Drain	North 24 Parganas	DRAIN	BOD- 133mg/L, COD 293mg/L, FC- 2.4x10 ⁶ MNP/100ml	Untapped	8.75	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
84	Baranagar/Kuthi ghata Khal	North 24 Parganas	Khal	BOD- 157mg/L, COD 347mg/L, FC- 3x10 ⁶ MNP/100ml	Untapped	10.84	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
85	KumarKhal	Howrah	DRAIN	BOD- 4.15 mg/L, COD 8.44 mg/L, FC- 33x10 ² MNP/100ml	Untapped		Discharge measurement is under process. Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
86	New Bagherkhal	North 24 Parganas	Khal	BOD- 8.63 mg/L, COD 34.02 mg/L, FC- 33x10 ⁵ MNP/100ml	Untapped		Discharge measurement is under process. DPR preparation is under progress and will be submitted shortly. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the issuing work order.	Does not arise as DPR is under preparation
87	101, Foreshore Road Drain, Howrah	Howrah	DRAIN	BOD- 65.42 mg/L, COD 96.16 mg/L, FC- 84x10 ⁵ MNP/100ml	Untapped		Discharge measurement is under process. Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
88	Drain at Halisahar Municipality	North 24 Parganas	DRAIN	BOD- 9.38 mg/L, COD 34.99 mg/L, FC- 33x10 ⁵ MNP/100ml	Untapped	DO	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation





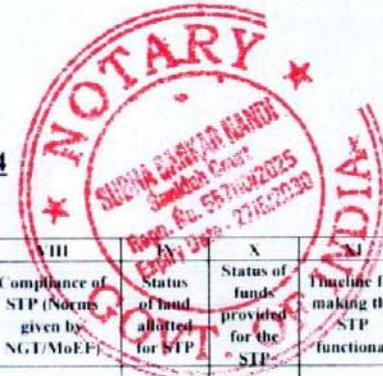
SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis -heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity to the STP
89	Drain at Dadu Ramghat, Naihati	North 24 Parganas	DRAIN	BOD- 20.94 mg/l, COD 85.54 mg/l, FC- 130x10 ⁵ MNP/100 ml	Untapped	Discharge measurement is under process.	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
90	Drain at Ramghat Naihati	North 24 Parganas	DRAIN	BOD- 53.75 mg/l, COD 156.80 mg/l, FC- 170x10 ⁵ MNP/100 ml	Untapped	DO	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
91	Botanical Garden - I, Kolkata	Howrah	DRAIN	BOD- 20.00 mg/l, COD 57.54 mg/l, FC- 49 x10 ⁵ MNP/100 ml	Untapped	Discharge measurement is under process.	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
92	Botanical Garden - II, Kolkata	Howrah	DRAIN	BOD- 19.79 mg/l, COD 59.52 mg/l, FC- 130x10 ⁵ MNP/100 ml	Untapped	DO	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
93	Telinipara drain	Hooghly	DRAIN	BOD- 80.00 mg/l, COD 180.00 mg/l, FC- 13x10 ⁵ MNP/100 ml	Untapped	Discharge measurement is under process.	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	MoEF	Identification of lands under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation

SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals/Khals	IV water quality analysis - heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain (MLD)	VII STP to which the drains proposed to be connected and date of tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity at STP
94	Rangamati More	Howrah	DRAIN	BOD- 3.66 mg/l, COD 11.90 mg/l, FC- 70x10 ³ MNP/10 0ml	Untapped	Discharge measurement is under process.	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
95	Drain at Panchu Duttaghat	Hooghly	DRAIN	BOD- 17.00 mg/l, COD 46.92 mg/l, FC- 23x10 ⁵ MNP/10 0ml	Untapped	Discharge measurement is under process.	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
96	Kanchantala-I	Kolkata	DPR is under preparation stage	BOD- 13.17 mg/l, COD 26.46 mg/l, FC- 2x 10 ⁴ MNP/10 0ml	Untapped	DPR is under preparation stage	DPR is under preparation stage (KMC)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Interception & diversion method will be applied. Household connectivity is not applicable.
97	Kanchantala-II	Kolkata	DPR is under preparation stage	BOD- 28.21 mg/l, COD 70.56 mg/l, FC- 23x10 ⁵ MNP/10 0ml	Untapped	DPR is under preparation stage	DPR is under preparation stage (KMC)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Interception & diversion method will be applied. Household connectivity is not applicable.
98	Kanchantala-III	Kolkata	DPR is under preparation stage	BOD- 12.50 mg/l, COD 26.21 mg/l, FC- 17x10 ⁴ MNP/100ml	Untapped	DPR is under preparation stage	DPR is under preparation stage (KMC)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Interception & diversion method will be applied. Household connectivity is not applicable.
99	Chitpur ghat khal	Kolkata	Khal	BOD- 19.25 mg/l, COD 34.27 mg/l, FC- 49x10 ⁵ MNP/100ml	Untapped	Report awaited from I & WD	Maintained by I & WD	Report awaited from I & WD	Report awaited from I & WD	NMCG/State	Report awaited from I & WD	Household connection does not arise

Kindly note that this report has been compiled as per information and data received officially from Executing Agencies (KMDA/KMC) & WBPCB

for work
 1/2/25
 Chief Engineer
 Water & Sanitation Sector,
 GAP Wing, KMDA

**Details of tapped/untapped drains in connection with OA 200/2014
Annexure-I**

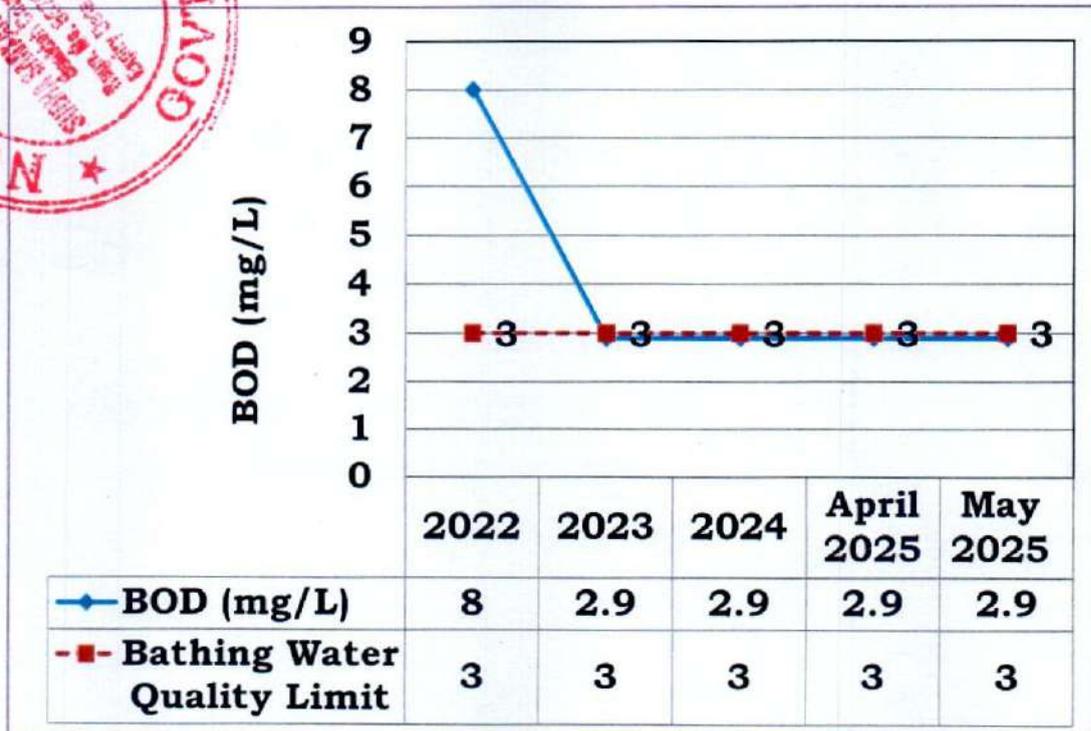


Sl. No.	I Name of Drain/Canals/Khals	II District/ Town	III Nature of drains/Canals/ Khals	IV water quality analysis- heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity to that STP
100	ITC Tribeni Drain	Hooghly	High Drain	Analysis done once in a month through WBPCB authorised laboratory. No heavy metals and all other parameter in permissible limit	Tapped	eter of plant ETP treat	STP operational from March 2024 and treated water provided to garden	Complied	It's in ITC own land	Funded ITC	Operational	Plant water treated.No household connected
101	BTPS Outfall Drain-I, Hooghly		Condenser Blow Down Water outfall drain	Analysis done once in a month through WBPCB authorised laboratory. No heavy metals and all other parameter in permissible limit	Tapped	No sewage is discharged	The drain does not carry sewage	No STP required	Not required	Not required	No S.T.P required	Drain Doesnot carry sewage
102	Sagaridighi WBPDCI water project	Murshidabad	Pukka Drain	No heavy metals and all other parameter in permissible limit	Tapped	300 KLD [Design Capacity of STP]	STP is connected with all major drains of SGTTP Township	STP to be installed which is already done	WBPDCI Land	CAPEX of WBPDCI	In operation since 01-02-2025	Already Connected
103	Dahapara Ghat		Constructed Drain	No Heavy metals found	Tapped	60 KLD	The Absolute Vermifilter STP is operational, and the drain is already connected to it	NGT	Land Donated	SBKT	In operation since 01-05-2025	Already Connected
104	Ghoshpara Ghat		Constructed Drain	No Heavy metals found	Tapped	60 KLD	The Absolute Vermifilter STP is operational, and the drain is already connected to it	NGT	Land Donated	SBKT	In operation since 01-05-2025	Already Connected
105	Dakshin Raypur	South 24 PGS	Canals	Water Tested: TSS- 52.00 mg/L, BOD- 32.00 mg/L, COD- 70.00 mg/L, pH- 7.15, Turbidity- 19.00. No Heavy metals	Untapped	20 KLD (Design Capacity of DEWATS)	DEWATS will be constructed alongside the drain, and once completed, the drain will be connected to it	NGT	Private Land	GAP Fund	Within October, 2025	Within October, 2025
106	Saratala		Pucca	No Heavy metals found	Untapped	10 KLD (Design Capacity of DEWATS)	DEWATS will be constructed alongside the drain, and once completed, the drain will be connected to it	NGT	Private Land	SBM-G Fund	Within October, 2026	Within October, 2025


Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

**List of Good work and efforts of the State of West Bengal towards
Liquid Waste Management in River Ganga**

1. The Water Quality Data as received from WBPCB shows remarkable improvement for river Ganga. In 2018, Ganga was in the range III of PRS as BOD level was 10-20 mg/L. Presently for last 3 years, BOD of river Ganga is consistently below 3.0 mg/L for BOD and now river Ganga is in Category-V of PRS. The graph of BOD level reflects in the picture.



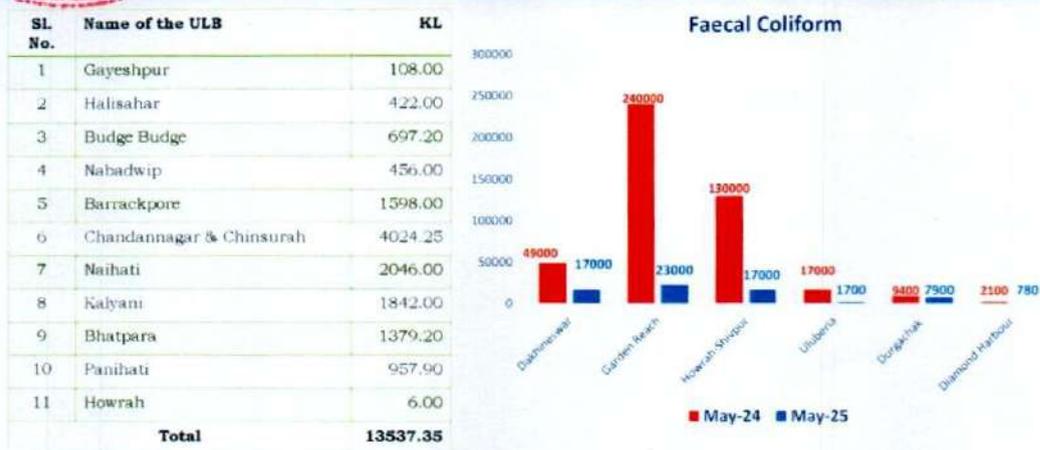
2. Presently UD&MA Department has framed **Faecal Sludge & Septage Management Policy** wherein Faecal Sludge Treatment Plants (FSTPs) will be established at ULB level wherever possible or in cluster basis. As an integrated approach co-treatment of faecal sludge & sewage is already being done in the existing STPs which has significantly brought down the Faecal coliform load of the water discharged into river Ganga, this is getting done in accordance with the Advisory brought out by UD&MA Department vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025 (*copy enclosed in Annexure A*).
3. **Status of Faecal Sludge & Septage Management as FSTPs**
- West Bengal is already having two (02) Fully Operational Faecal Sludge Treatment Plants (FSTP) each having a capacity of 30 KLD at Promodnagar Cluster, catering the Septage from the Ganga towns of North 24 Parganas district.
 - FSTPs in Bansberia (15 KLD), Uttarpara-Kotrung (22 KLD), Burdwan (50 KLD) are under Tendering Stage.

- KMDA has submitted Detailed Project Reports (DPR) on FSTPs for, Ranaghat (15 KLD), Pujali (8 KLD) Municipalities to NMCG, which are under examination.
- FSTPs at Bhadreswar (10 KLD) and Garulia (15 KLD) are under examination of NMCG.

4. Faecal Sludge & Septage Management in Functional Sewage Treatment Plants (STPs):

As a result of Co-Treatment, there has been reduction in Faecal Coliform level as reported by WBPCB in its Ganga-Water Quality Report of the monitoring stations at Dakhineswar, Garden Reach, Howrah-Shivpur, Uluberia, Durgachaknear Pathikhali and Diamond Harbour from May 2024 to May 2025.

Co-treatment of total Sludge discharged via Cesspool by Municipalities at Various STP Project sites up to March 2025



5. There are many existing STPs in State constructed during GAP –I Phase which were not having any disinfection unit. Chlorination units are planned for those STPs and the DPRs for 11 such STPs are under examination of NMCG.
6. The consorted efforts of all the state Government Departments resulted in significant improvement of the water quality, which is evident by the rising number of bio indicator species like Gangetic Dolphins. The rise in the population is noticed even now in Purba Burdwan which is encouraging tourists to flock around Katwa. This has been published and highlighted in a recent article in a leading newspaper.
7. The State has completed and commissioned six (6) STPs in 2024-2025, thereby adding a total capacity of 220.1 MLD of Sewage treatment under the Pollution Abatement Programme of the State. The completed STPs are
 - Howrah STP (65 MLD)
 - Bally STP (62 MLD)
 - Barangar & Kamarhati STP (60 MLD)
 - Ranaghat STP at Sreenathpur (4.0 MLD)
 - Ranaghat STP at Silver Jubilee Road (2.6 MLD)
 - Hooghly-Chinsurah STP (26.5 MLD)

8. The ongoing Sewage management is going on at a war phase as Mahestala STP (35 MLD) and Jangipur STP (8 MLD) are put under trial run in recent time. STPs at Raghunathganj (5 MLD) and Berhampore (3.5 MLD) will be commissioned within September 2025 and at North Barrackpore (30 MLD) and Chakdah (15 MLD) will be commissioned within March, 2026.

9. The good efforts of constant monitoring of Department of UD&MA and WBSPMG are even appreciated in the 15th Empowered Task Force Meeting on 24.06.2025 where it is shown that all the functional STPs in West Bengal are performing satisfactorily and are complaint with the Regulatory standards.

Agenda 7

Performance of STPs in round of inspection by CPCB (August to November 2024)

Secondary Treatment

State	Operational STPs	Non-Compliant STPs	
		BOD	TSS
Uttarakhand	50	14 List A	3 List D
Uttar Pradesh	36	6 List B	1 List E
Bihar	10	1 List C	0
West Bengal	34	0	0
Total	130	21	4

For Information: Proposed to conduct an audit by third party of 12 STPs each by SLCR, (IIT BHU Denmark Center) and Center of Excellence, Delhi (IIT Delhi Netherlands Center)

Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

Memo No.1241 -UDMA-11014(49)/16/2023

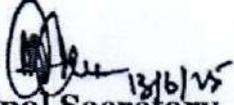
Date :12.06.2025

ADVISORY

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

- (2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).
- (3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.
- (4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.
- (5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.
- (6) This arrangement shall take immediate effect.

Enclo : As stated.

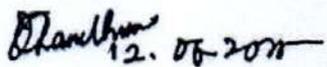

Principal Secretary
to the Govt. of West Bengal

Memo No. 1241-1(7) -UDMA-11014(49)/16/2023

Date :12.06.2025

Copy forwarded for kind information & necessary action to :

- (1) Chairperson, (Concerned) Municipality.
- (2) CEO, KMDA.
- (3) Commissioner, (Concerned) Municipal Corporation.
- (4) Director, SUDA.
- (5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
- (6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.


Special Secretary
to the Govt. of West Bengal

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co- treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Madrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	
7	Gayeshpur	8.33	Gayeshpur	Yes
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra. Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

[Signature]
12.06.2011

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60		Baranagar & Kamarhati
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

R. Anil Kumar
12.06.2015

GOVERNMENT OF WEST BENGAL
 PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT
 Joint Administrative Building (6th to 10th Floors), HC-7, Sector-III
 Bidhannagar, Kolkata-700106



Memo: 2689-RD/PH & S/S/1E-9/2019(part-1)

Kolkata, dated 12.06.2025

From : Mission Director, SBM (G) &
 Additional Secretary to the Govt. of West Bengal

To : Smt. Nandini Ghosh, IAS
 Senior Special Secretary,
 Department of Urban Development & Municipal Affairs,
 Government of West Bengal.

**Sub: Original application No.200/2014 (C.W.P.No.3727/1985)[I.A.No. 340 of 2022
 [M.C. Mehta – Vs-union of India & Ors.]- reg.**

- Ref:** 1. UDMA department, Govt.of West Bengal letter no. 25(4)/UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA dated 26.03.2025.
 2. Hon'ble national Green Tribunal order dated 04.03.2025

Madam,

With reference to the above subject, kindly find the desired report on tapped/Untapped drains in connection with Hon'ble national Green Tribunal order dated 04.03.2025 on O.A.200/2014 enclosed with this letter.

Yours faithfully,

**Mission Director, SBM (G) &
 Addl. Secretary to the Govt. of West Bengal**

Memo: 2689 /1(1)-RD/PH & S/S/1E-9/2019(part-1)

Kolkata, dated 12.06.2025

Copy forwarded for necessary action to:

1. Department of Environment, Govt of West Bengal, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata – 700106

**Mission Director, SBM (G) &
 Addl. Secretary to the Govt. of West Bengal**

Jyotirmoy Tanti, WBCS (Exe)

Joint Municipal Commissioner



KOLKATA MUNICIPAL CORPORATION

5, S N Banerjee Road • Kolkata - 700 013

Phone (Office) : 033-2286-1271

Fax : 033-2252-0003

I C : 271, EPABX : 2286-1000 (Exnt. 2603)

email : jmc_dev@kmcgov.in

Memo No. JMC/16/2025-26

Date: 30th May, 2025

To,
The Senior Special Secretary,
Urban Development & Municipal Affairs Department,
Govt. of West Bengal,
Nargayan, DF-8, Sector-I, Saltlake
Kolkata-700064

**Sub: Revised report of KMC in connection with OA No.200/2014 (IA No.340/2022, MA No.872/2018, MA No.875/2014, MA No.480/2018)
(M.C. Mehta Vs. Union of India & Ors.)**

Ref. – KMC Memo No. JMC/01/2025-26 dated 24.04.2025

Madam,

In continuation to the Letter under Reference, the Revised report (in MS-excel and .pdf files) in connection with the Subject regarding the information of Drains within KMC area is enclosed herewith for your kind information.

Thanking you

Yours faithfully,

[Signature]
30/05/2025
Joint Municipal Commissioner
Kolkata Municipal Corporation

Copy forwarded for kind information to:

1. The Member Secretary, West Bengal Pollution Control Board (email id – ms.wbpcb-wb@bangla.gov.in/mswbpcb@gmail.com)

[Signature]
30/05/2025
Joint Municipal Commissioner
Kolkata Municipal Corporation

Details of tapped/untapped drains in connection with OA 200/2014

SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals/Khals	water quality analysis-heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/AMRUT)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP	
1	Tolly Nullah (Adi Ganaa)	Kolkata	Canal	Not available with KMC	Partially Tapped	25.1 MLD	A portion of the DWF will be tapped to the proposed STP at Brij Road STP, Bansdrom STP & Golf Garden STP and the rest will be diverted to proposed Keorapukur STP and existing East Kolkata Wetland.	NGT guideline	Land available with KMC	Revised AA&ES pending from NMCG	36 months from the issuance of Work Order	KMC will execute the redevelopment of main sewer line, Pumping stations and STPs; since household/ lateral connections are out of the Project scope as sanctioned under NMCG/ World Bank.
2	Dhanketikhai Garden	Kolkata	Khal	Not available with KMC	Tapped	1.7 MLD	It will be connected to the proposed STP at Garden Reach, which is under construction.	NGT guideline	Land available with KMC	AA&ES received at a cost of Rs. 289.02 Cr.	20.10.2026	household/ lateral connections are out of the Project scope as sanctioned under NMCG/ World Bank.

[Signature]
12.6.25.
O.S.D & E.O
Exe. Eng. (Civil) P & D
K. M. C.

[Signature]
12/6/25
DY. CE (C)/P & D
K.M.C.

[Signature]
12/07/25
D. G (P & D)
KMC

Details of tapped/untapped drains in connection with OA 200/2014

Sl. No.	I	VII	VIII
	Name of Drain/Canals/Khals	STP to which the drain is proposed to be connected after tapping	Compliance of STP Norms given by NCTM/GEEF)
102	Cossipore Khal (Ratan Babu Ghat)	Sewage is leading to Bangur STP	Complied. (As per design standard CPHEEO established in 1993)
104	Nirntala Burnina Ghat (Nimtala Burning Ghat)	Sewage is leading to EKW.	Natural Treatment. The sewage is naturally treated in EKW. (The effluent standard after treatment is being monitored by EKWMA & WBPCB.)
105	Drain near Howrah bridge (Jagannath ghat)	Sewage is leading to EKW.	Natural Treatment. The sewage is naturally treated in EKW. (The effluent standard after treatment is being monitored by EKWMA & WBPCB.)



[Signature]
13/06/25
EE(E)/S&D/N

[Signature]
13/6/25
Jy. Chief Engineer
S & D Dept. / KM

[Signature]
13/6/25
Director General
Sewerage & Drainage

Office of the
DIRECTOR GENERAL
Planning & Development (P&D) Department
The Kolkata Municipal Corporation
19, Nelia Sengupta Sarani, Kolkata-700 087.



No: P&D/L/ 39/ 2025-26

Date: 23.06.2025

To
M/s EMS Limited– M/s Neercare India Private Limited (JV)
*Head Office: C-88, RDC, Raj Nagar, Ghaziabad, UP - 201002
Regd. Office: 701, DLF Tower-A, Jasola, New Delhi – 110025

Kind Attn.: Mr. Neeraj Srivastava, Authorized Representative, M/s EMS Limited– M/s Neercare India Private Limited (JV)

Name of the Project: "Pollution Abatement Work for Rejuvenation of River Adi Ganga, Kolkata, in West Bengal State"

Sub: Letter of Acceptance (LoA)

Ref:

- (I). IFB No: KMC/D.G.(TNP)/61/2023-2024, dated 29.08.2023
- (II). Bid received from you dated 15.01.2024
- (III). Financial Bid opened on dated 18.09.2024
- (IV). Bid Validity extended up-to 31.07.2025 through e-mail, dated 31.05.2025
- (V). Recommendation of M.I.C Resolution vide Item No. M-51.45 dated 13.12.2024
- (VI). Approval of Municipal Corporation Meeting vide Agenda No. 37th, Item No. 13, dated 20.12.2024
- (VII). No Objection from Finance Department, Govt. of W.B. on CBER, dated 26.11.2024
- (VIII). No Objection from World Bank on CBER, dated 17.12.2024
- (IX). Revised AA&ES from NMCG vide letter no. F. No. T-15/2017-18/050/NMCG, dated 03.06.2025 and Original AA&ES from NMCG vide letter no. F. No. T-15/2017-18/050/NMCG, dated 12.01.2023

Dear Sir / Madam,

This has reference to all the above.

This is to inform you that the competent Authority of **The Kolkata Municipal Corporation (KMC)**, hereinafter, called as an **Owner** of the above-captioned Project has pleased to accept your offer for the work referred above at a total cost of **INR 7,81,97,91,134.08 /-** (*Indian Rupees Seven Hundred Eighty One Crore Ninety Seven Lakh Ninety One Thousand One Hundred & Thirty Four and Paise Eight Only*), including 18% GST & 1% Labour Welfare Cess, by considering the Design-Build Price, O&M Price for 15 (fifteen) years, Guaranteed Energy Consumption and Environmental Sanitation and Management (ESAMP) Cost but excluding Land Cost. The cost break-up is as under:

Sl. No.	Description	Total (In INR)
1	Design-Build Price	497,41,54,745.40
2	O&M Price for 15 years	158,44,59,652.99
3	GST & Cess Amount	124,61,36,735.69
4	Environmental Sanitation and Management (ESAMP) Cost	1,50,40,000.00
	Total	781,97,91,134.08

Your offered amount has been accepted as per the Terms and Conditions laid down in the Bid Document, subsequent Pre-Bid replies and Corrigenda and subject to the following Terms and Conditions:

- You are requested to arrange for submitting the **Performance Securities** of (i) 9% as **Performance Security** and (ii) 1% as **Environmental, Social, Health and Safety (ESHS) Performance Security** in accordance of Section 6 - Clause 6.5, GC Section - 5.5.1 and relevant SCC section of Contract Document **within 30 (thirty) days** from the date of receipt of this **Letter of Acceptance**, prior to signing of **Contract Agreement**; the details of which are tabulated as follows:

Sl. No.	Description	Amount (in INR)	Validity
1	Performance Security @9% of CAPEX	53,40,85,573.23 (Indian Rupees Fifty-three Crore Forty Lakh Eighty-five Thousand Five Hundred Seventy-three and Paise Twenty-three Only)	The Performance Securities shall remain valid for the period of Design & Build plus first Three Years of successful Operation & Maintenance after completion of Works.
2	Performance Security @9% of OPEX	16,96,95,628.84 (Indian Rupees Sixteen Crore Ninety-six Lakh Ninety-five Thousand Six Hundred Twenty-eight and Paise Eighty-four Only)	Shall remain valid for the entire Term of the Contract Agreement. The Performance Security for the O&M Part shall be in Three Years intervals to be extended/ renewed up to entire O&M Period.
3	Environmental, Social, Health and Safety (ESHS) Performance Security @1% of Total Contract Price	7,81,97,911.34 (Indian Rupees Seven Crore Eighty-one Lakh Ninety-seven Thousand Nine Hundred Eleven and Paise Thirty-four Only)	
4	Total - INR 78,19,79,113.41 (Indian Rupees Seventy-Eight Crore Nineteen Lakh Seventy-Nine Thousand One Hundred Thirteen and Paise Forty-One Only)		

- These Securities will be issued in the form of verified Bank Guarantee as per GC Section - 5.5.1 of the Bid Document, drawn in favour of "**The Kolkata Municipal Corporation**"

represented by *Director General, Planning & Development Department, KMC* in the format as set out in Annexure A – Part d and Annexure A – Part d1 of the Bid Document. **(Prevailing Govt. orders, rules and regulation will apply regarding Performance Security, if any).**

3. You are to execute Formal Agreement with KMC in **6 (Six) Sets** in addition to the Original Form of Contract Agreement at the *Office of the Director General, Planning & Development Department, KMC*, on *Non-Judicial Stamp Duty Agreement Paper* issued from Kolkata (West Bengal) of INR 1000/- (Rupees One Thousand only) **by no later than 30 days** after the date of receipt of this Letter of Acceptance, failing which your Bid will be rejected with forfeiture of your Bid Security. You are to put sign and date the Form of Contract and initial each page of the Contract and return them to the Owner, pursuant to ITB Sections 6.3 and 6.4(a).
4. You have to submit Bank Guarantee for Advance Payment as per Schedule 6, Article 1, Cl. 1.1 of the Bid Document for obtaining the *Mobilization Advance* amounting to **INR 59,34,28,414.70 (Indian Rupees Fifty-Nine Crore Thirty-Four Lakh Twenty-Eight Thousand Four Hundred Fourteen and Paise Seven Only)**, only after signing of the Contract.
5. You will have to produce License issued by the Department of Labour, Govt. of West Bengal in your favour under the Contract Labour (Regulation and Abolition) Act, 1970 and West Bengal Contract Labour (Regulation and Abolition) Rules Act, 1972 as soon as possible, failing which payment of the work executed by you may be held up.
6. Employees Provident Fund and Miscellaneous Provisions Act, 1952 and employees State Insurance Act, 1948 shall be adhered to.
7. The Contractor shall abide by all Labour Welfare Laws, Building & other Construction Workers' (RE&CS) Act, 1996, Building and Other Construction Works Welfare Cell Act, 1998, the State Rules, 2004 framed thereunder to. The Contractor shall also have to abide by all other Labour Welfare Laws and their modifications from time-to-time, if any, within the Contract Period, such as minimum Labour Wages Act and facilities etc. E.S.I., P.F., Bonus facilities etc. should be provided as per latest Govt./ KMC Orders/ Circulars. Moreover, the Prohibition of Employment as Manual Scavengers and Their Rehabilitation Act, 2013, shall be adhered to during the entire Construction and Operation and Maintenance Period.
8. You are required to provide general requirement of Insurance as per the provisions mentioned in GCC and SCC Sections of the Bid Document.
9. You are required to abide all the Terms and Conditions as stipulated in the Bid Document including Environment Management Plan.
10. You have to adhere all the Terms and Conditions as stipulated in the Bid Document related to the **Defect Liability Period**.
11. You shall have to execute the work as per approved Drawings, Designs and Technical Specifications as per relevant Clauses laid down in the Bid Document.
12. No excess work beyond the Scheduled Quantity will be entertained until or unless it is permitted by the undersigned in writing.
13. It is hereby informed to you that, Statutory Deductions as per Government guidelines will be done from all running bills and final bills.

14. You are also requested to install Hoardings depicting the Name of Work, "**Namami Gange Signage**", NMCG, WBSPMG & KMC Logo and details of the Project at all the working sites as per stipulations made in the Bid Document.
15. Fund for the above work will be provided out of National Ganga Plan (NGP) – EAP (World Bank) Budget Head of Namami Gange Mission – II.
16. It may be noted that the Time of Completion of the work will be **36 (Thirty-Six) Months** (including Detailed Survey, Design & Approval, Construction Duration and Commissioning & Trial Run Period) and subsequently 15 (fifteen) years of Operation and Maintenance.
17. You have to submit the Work Programme/ Construction Schedule of the Planning (Survey, Reviewing and Redesigning, Construction, Quality Control, and Commissioning) **within 14 days** after issue of Letter of Acceptance as per stipulations laid down in the Bid Document.
18. Moreover, you have to submit your consent about detailed description of the arrangements for conducting the Quality Control and Quality Assurance Program during execution of the Works, including details of your Testing Laboratory, Equipment, Staff and General Procedures **within 21 days** after the date of receipt of this Letter of Acceptance.
19. The Joint Ventures (JV) will have to submit GST Registration, PAN Card, Trade License. The identities of the Individual of all Partner shall be reflected in the mentioned documents.
20. You are requested to complete the formalities in all respect as per Terms and Conditions laid down in the Bid Document, subsequent Pre-Bid Replies and Corrigenda.
21. Please Note that, **Sri Samiran Ghosh, Deputy Chief Engineer (P&D) will act as a Senior Level Coordinator for Civil related works and Sri Debojit Mondal, Deputy Chief Engineer (P&D) will act as a Senior Level Coordinator for Electro-Mechanical related works** for this Project. Besides, **Sri Avishek Maji, Assistant Engineer (P&D) will act as a Junior Level Coordinator for this entire Project.** You are requested to arrange your team of Engineers for this Project towards all field level activities under his guidance. Moreover, you are hereby directed to contact with them for mobilization of your Men, Materials and Machineries for immediate taking up the work. You may contact the undersigned for further advice and directives, if necessary.
22. Signing the Contract Agreement will be reckoned as intimation to Commencement of Work and no separate Letter for Commencement of Work is required. Therefore, after signing the Agreement, you are directed to Contact the above-mentioned Engineering Officials for taking the possessions of site and necessary instructions to Start the Work and Complete the Work in all aspect as per Contract Agreement.

Thanking you,

Yours faithfully,

[Signature]
23/06/25

Director General
Planning & Development Department
KMC

No: P&D/ L/ 39/ 2025-26

Date: 23.06.2025

Copy to:

1. OSD to Hon'ble Mayor – With a request to place it before Hon'ble Mayor for favour of his kind appraisal.
2. Director General, NMCG, Govt. of India – For favour of his kind information.
3. Deputy Director General, NMCG, Govt. of India – For favour of kind information.
4. E.D.(Projects), NMCG, Govt. of India - For favour of kind information.
5. E.D.(Finance), NMCG, Govt. of India - For favour of kind information.
6. E.D.(Technical), NMCG, Govt. of India - For favour of kind information.
7. PA to Principal Secretary –UD&MA Department – With a request to place before Principal Secretary for favour of his kind appraisal.
8. OSD & PA to Municipal Commissioner – With a request to place before Municipal Commissioner for favour of his kind appraisal.
9. Senior Special Secretary, UD&MA Department and Program Director, WBSPMG – For favour of her kind information.
10. PA to Additional Municipal Commissioner - With a request to place before Additional Municipal Commissioner for favour of his kind appraisal.
11. PA to Joint Municipal Commissioner - With a request to place before Joint Municipal Commissioner for favour of his kind appraisal.
12. CMF&A, KMC - For favor of his kind information.
13. CMLO, KMC - For favour of his kind information.
14. CMA, KMC - For favour of his kind information.
15. Director (T-III), NMCG, Govt. of India - For favour of his kind information.
16. Director of Finance, WBSPMG - For favour of his kind information.
17. TA to Hon'ble Mayor, KMC - For favour of his kind information.
18. D.G.(S&D), KMC - For favour of his kind information.
19. D.G.(Civil), KMC - For favour of his kind information.
20. DG(WS), KMC - For favour of his kind information.
21. Dy. CE(C), P&D, KMC - For his information and necessary action please.
22. Dy. CE(E), P&D, KMC - For his information and necessary action please.
23. Ch. V&S, KMC - For favour of his information.
24. EE (C)s, P&D, KMC - KMC - For their information and necessary action please.
25. EE (E), P&D, KMC - For their information and necessary action please.
26. AE(C)s, P&D, KMC - For their information and necessary action please.
- ✓ 27. Guard File.

[Handwritten Signature]
23/06/25

Director General
Planning & Development Department
KMC

41896

Government of West Bengal
Environment Department
Pranisampad Bhavan, 5th Floor, LB-2, Sector-III,
Salt Lake, Kolkata-700 106

45

No. 1243 /EN/1C-05/2023

Dated: 23.06.2025

To

The Chief Secretary
to the Govt. of West Bengal,
Nabanna, 13th Floor,
325, Sarat Chatterjee Road,
Howrah-711 102

Sub: Resolution of the monthly review meeting of the Environment Department.
Ref: No. 636-PAR/HR/O/PAR (Estt)/MISC-25/2023 Dated 06/06/2023.



Sir,
With reference to the above, I am sending herewith the copy of Resolution of the Monthly Review Meeting of this Department, held on 20/06/2025 at 03.00 P.M. with the Senior Officials of this Department and the Parastatals under this Department.

Encl: As stated above

Yours faithfully

Additional Chief Secretary to
the Govt. of West Bengal

No. 1243 /1(13)/EN/1C-05/2023

Dated: 23.06.2025

Copy forwarded for information and necessary action to:

1. Smt. Roshni Sen, IAS, Additional Chief Secretary, Environment Department
2. Shri J.P. Meena, I.A.S., Member Secretary, West Bengal Pollution Control Board
3. Shri. P. Mohan Gandhi, I.A.S., Director, Institute of Environmental Studies and Wetland Management and Secretary
4. Sri Sasim Kumar Barai, I.A.S., Senior Special Secretary, Environment Department
5. Shri Dharmdeo Rai, I.F.S., Chief Environment Officer, Environment Department
6. Smt. Tripti Sah, I.F.S., Member Secretary, West Bengal Biodiversity Board & CTO, EKWMA
7. Shri Samanjit Sengupta, WBCS(Exe.), Sr. Personal Manager, West Bengal Pollution Control Board
8. Shri Sib Sankar Banik, WBA&AS, Additional Secretary & Financial Advisor
9. Shri Debashis Sarkar, Chief Engineer(Planning), West Bengal Pollution Control Board
10. Smt. Paramita Mandal, WBCS(Exe.), Senior Deputy Secretary, Environment Department
11. Smt. Paushali Mukherjee Pahari, Special Law Officer, Environment Department
12. Shri Amitava Bhattacharya, WBSS, Deputy Secretary, Environment Department
13. Dr. S.N. Ghosh, Sr. Research Officer, West Bengal Biodiversity Board

Senior Special Secretary to the Govt. of West Bengal

Government of West Bengal
Environment Department
Pranisampad Bhavan, 5th Floor, LB-2, Sector-III,
Salt Lake, Kolkata-700 106

Minutes of the Review Meeting of the Environment Department held on 20.06.2025 at 03.00 P.M. in the Conference Hall, Environment Department.

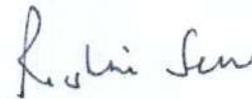
Attendance:

1. Smt. Roshni Sen, IAS, Additional Chief Secretary, Environment Department
2. Shri J.P. Meena, I.A.S., Member Secretary, West Bengal Pollution Control Board
3. Shri. P. Mohan Gandhi, I.A.S., Director, Institute of Environmental Studies and Wetland Management and Secretary
4. Sri Sasim Kumar Barai, I.A.S., Senior Special Secretary, Environment Department
5. Shri Dharmdeo Rai, I.F.S., Chief Environment Officer, Environment Department
6. Smt. Tripti Sah, I.F.S., Member Secretary, West Bengal Biodiversity Board & CTO, EKWMA
7. Shri Samanjit Sengupta, WBCS(Exe.), Sr. Personal Manager, West Bengal Pollution Control Board
8. Shri Sib Sankar Banik, WBA&AS, Additional Secretary & Financial Advisor
9. Shri Debashis Sarkar, Chief Engineer(Planning), West Bengal Pollution Control Board
10. Smt. Paramita Mandal, WBCS(Exe.), Senior Deputy Secretary, Environment Department
11. Smt. Paushali Mukherjee Pahari, Special Law Officer, Environment Department
12. Shri Amitava Bhattacharya, WBSS, Deputy Secretary, Environment Department
13. Dr. S.N. Ghosh, Sr. Research Officer, West Bengal Biodiversity Board

Smt. Roshni Sen, IAS, Additional Chief Secretary, Department of Environment chaired the meeting and initiated discussion. After threadbare discussion following decisions have been taken:

1. All parastatals will submit their Action Plan for the Financial Year 2025-2026 immediately.
2. D.P.R. for projects should be submitted so that fund can be released and projects execution done at the earliest.
3. Project proposal for the Kalna Biodiversity Park should be prepared immediately by West Bengal Biodiversity Board.
4. Work for the Departmental Administrative Building for the second phase shall be started at the earliest in order to spend fund lying in the budgetary provision 2025-2026.
5. Emphasis would be given on advertisement to focus on various issues and successful implementation of those by this Department. In this connection creatives, documentary, news letter, participation in fairs, display in Airport and short reels will be made by the Department and the parastatals.
6. This Department should have active participation in social media, in this regard some accounts in various social media needs to be opened.
7. Shifting of the State Environment Impact Assessment Authority (SEIAA) and the East Kolkata Wetlands Management Authority (EKWMA) to the New Administrative Building shall be expedited.
8. All parastatals will upload data in FIS Portal.

The meeting ended with thanks to & from the Chair.



(Roshni Sen, IAS)

Additional Chief Secretary
to the Government of West Bengal

**Advance service Status Report in matter of M.C. Mehta vs. Union of India & Ors.
O.A. 200 of 2014.**

1 message

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>

Tue, Jul 1, 2025 at 6:11 PM

To: Katyayni <katyaynichaubey986@gmail.com>

Dear Ma'am,

PFA.

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With Regards

Office of Advocate Madhumita Bhattacharjee
1921, J Block, Opposite Ariston Hospital, C.R. Park,
New Delhi-110019
Mob. No. 7011332809

Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802

**Affidavit of OA 200-2014 dated 01.07.25_0001.pdf**
16989K